

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) no. 3 of 2011

(From the Judgment and order dated 14.9.2010 in Misc.Crl.Case
No. 6315 of 2008 of the HIGH COURT OF MADHYA PRADESH AT
JABALPUR)

GLAXOSMITHKLINE PHARMACET. LTD. & ANR.

Petitioner(s)

VERSUS

STATE OF M.P.
(With appln. For stay)

Respondent(s)

Date: 01/04/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s)

Mr.U.A.Rana,Adv.
Mrs.M.Majumdar,Adv.
Ms.Devina Sehgal,Adv.
M/S Gagrat & Co.,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Four weeks' time is granted for filing
counter affidavit.

List thereafter.

[Kusum Syal]
Sr.P.A

[Savita Sainani]
Court Master